

F.No. 01(03)/Roster/CESTAT/2024-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.08.2024

ORDER NO. 98 of 2024

Hon'ble President is pleased to partially modify the roster order no. 95 of 2024 for **CESTAT, New Delhi** from **06.08.2024** to **09.08.2024** as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|--|--------------------------------------|------------------------------|
| From 06.08.2024 to 09.08.2024 | Mr. Raju, Hon'ble Member (Technical) | Single Member bench matters. |

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order

(S. K. Tiwari)

Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, Ahmedabad /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Deputy Registrar